

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD

(This the 17th Day of February, 2021)

Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)

Original Application No.330/00282/2011

Lallu Lal son of late Sri Sukkhi Ram, Resident of House No.302, Muir Road, Rajapur, District – Allahabad.

..... **Applicant**

By Advocate: None

Versus

1. Union of India through the Secretary, Home Affairs, Government of India, New Delhi.
2. Principal Accountant General, U.P., Allahabad.
3. Deputy Accountant General (Admn.), Allahabad.
4. Accounts Officer (Administration), Offices of Accountant General (Ist), U.P., Allahabad.

..... **Respondents**

By Advocate: None

O R D E R

Delivered by Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

List revised. No one is present on behalf either of the parties even in the revised call.

2. The instant Original Application is pending since the year 2011 and has become critically old. It was lastly listed on 15.02.2021 when no one was found present from either side even in the revised call.

3. A perusal of the order sheet shows that this OA was filed far back on 16.03.2011. On 25.03.2011, the following order was passed by this Tribunal:-

“25.03.2011

Hon’ble Dr. K.B.S. Rajan, J.M.

Shri Pankaj Srivastava holding brief of Shri Satish Chaturvedi, counsel for the respondents is present.

After 1994 there seems to be no further transaction except the representation on 7.8.2010. Limitation comes in the way of the applicant. Let the applicant file an application for condonation of delay.

Let this case be listed as and when such application is filed.”

However, the office has submitted its report that no application for Delay Condonaiton has been filed by the applicant as yet and no one is turning up to press this OA.

4. It appears that due to efflux of time, the matter has become infructuous due to which, the applicant has lost interest in pursuing it, therefore no one is appearing on his behalf.

5. In view of the above, the O.A. is dismissed for want of prosecution. No costs.

**(Justice Vijay Lakshmi)
Member (J)**

Sushil